

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3125
ANSWERED ON:29.11.2010
MINIMUM LOCK-IN-PERIOD FOR FDI
Sugumar Shri K.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has planned to make changes in Foreign Direct Investment (FDI) policy in realty sector and their minimum lock-in-period;
- (b) if so, the details thereof alongwith the steps taken by the Government to attract more FDI in realty sector; and
- (c) the quantum of FDI since 2000 in real estate sector in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): No, Madam.

(b): Does not arise.

(c): A year-wise statement on FDI equity inflows, received between April, 2000 and September, 2010, in the Housing & Real Estate sector, is at Annex.